

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING PROGRAMME - Nomination of the Principal District Judges-cum-Chairman of District Legal Services Authorities of all districts, Presiding Officers of the Family Court, one Additional District Judge from each District, Judicial officers presiding over Commercial Courts, Member Secretary, Andhra Pradesh state Legal Services Authority, Secretary, Andhra Pradesh High Court Legal Services Committee, Deputy Secretary of Andhra Pradesh State Legal Services Authority, Secretaries of District Legal Services Authorities of all Districts, one Magistrate from each District preferably dealing with domestic violence cases, for participating in the '**One Day Workshop on Mediation, on 01.11.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District** - Relief arrangements orders – Issued.

READ: Letter Roc.No.143/APJA/2025 dated 16.10.2025 from the Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.847/2025-B.SPL. DATED:17.10.2025

Having considered the request of the Director, Andhra Pradesh State Judicial Academy, the High Court made the following order:-

The following Principal District Judges-cum-Chairman of District Legal Services Authorities of all districts, Presiding Officers of the Family Court, one Additional District Judge from each District, Judicial officers presiding over Commercial Courts, Member Secretary, Andhra Pradesh state Legal Services Authority, Secretary, Andhra Pradesh High Court Legal Services Committee, Deputy Secretary of Andhra Pradesh State Legal Services Authority, Secretaries of District Legal Services Authorities of all Districts, one Magistrate from each District preferably dealing with domestic violence cases, for participating in the '**One Day Workshop on Mediation, on 01.11.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District**.

SL. NO	NAME AND DESIGNATION OF THE OFFICER
1.	SMT. B.SATYA VENKATA HIMABINDU Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati, Guntur District.
2.	SMT. G.MALATHI, Secretary, Andhra Pradesh High Court Legal Services Committee.
3.	DR. H.AMARA RANGESWARA RAO, Deputy Secretary, Andhra Pradesh State Legal Services Authority.
	ANANTHAPURAMU DISTRICT
4.	SRI ERUGULA BHIMA RAO, Principal District and Sessions Judge, Ananthapuramu.
5.	SMT. T.HARITHA Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuram

6.	SRI B.SADHU BABU Special Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Additional District and Sessions Judge, Ananthapuram
7.	SRI N.RAJASEKHAR Secretary, District Legal Services Authority, Ananthapuramu.
8.	SRI K.BALA KOTESWAR RAO Principal Civil Judge (Junior Division), Ananthapuramu, who is holding full additional charge of the post of Special Judicial Magistrate of First Class (Mobile) for trial of cases under PCR Act-cum-II Additional Civil Judge (Junior Division), Ananthapuramu.
CHITTOOR DISTRICT	
9.	SMT. ARUNA SARIKA Principal District and Sessions Judge, Chittoor
10.	SRI G.RAM GOPAL Judge, Family Court-Cum-V Additional District And Sessions Judge, Tirupati
11.	SRI A.NARASIMHA MURTHY Special Court for trial of cases relating to Red Sanders Smuggling, having jurisdiction over the entire State of Andhra Pradesh at Tirupati, Chittoor District.
12.	SMT. M.S.BHARATHI Secretary, District Legal Services Authority, Chittoor.
13.	SMT. M.SANDHYA RANI III Additional Civil Judge (Junior Division)-cum-III Additional Judicial Magistrate of First Class, Tirupati, Chittoor District.
EAST GODAVARI DISTRICT	
14.	SMT. SUNITHA GANDHAM Principal District and Sessions Judge, East Godavari at Rajamahendravaram.
15.	SMT. M.MADHURI Judge, Family Court-cum-IX Additional District and Sessions Judge, East Godavari at Rajamahendravaram.
16.	SRI M.SRIHARI XII Additional District and Sessions Judge, Pithapuram
17.	SMT. NAGEEDI SRI LAKSHMI Secretary, District Legal Services Authority, East Godavari at Rajamahendravaram.
18.	MS. KOMMURI SAI MONICA RAO VI Additional Civil Judge (Junior Division), Rajamahendravaram.
GUNTUR DISTRICT	
19.	SRI B.SAI KALYAN CHAKRAVARTHY Principal District and Sessions Judge, Guntur
20.	SRI G.CHAKRAPANI Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur
21.	SRI Y.NAGARAJA II Additional District and Sessions Judge, Guntur
22.	SRI SYED ZIAYUDDIN Secretary, District Legal Services Authority, Guntur.

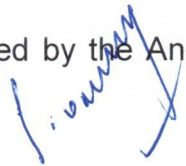
23.	MS SRAVANTHI GOLLAPUDI Judicial Magistrate of First Class, Special Mobile Court, Guntur.
KADAPA DISTRICT	
24.	DR. C.YAMINI Principal District and Sessions Judge, Kadapa.
25.	SMT. N.SANTHI Judge, Family Court-cum-VI Additional District and Sessions Judge, Kadapa.
26.	SMT. K.SATYAKUMARI II Additional District and Sessions Judge, Proddatur, Kadapa District.
27.	SRI SHAIK BABA FAKRODDIN Secretary, District Legal Services Authority, Kadapa.
28.	Ms. M.ASHA PRIYA Judicial Magistrate of First Class, Special Mobile Court, Kadapa.
KRISHNA DISTRICT	
29.	SRI G.GOPI Principal District and Sessions Judge, Krishna at Machilipatnam
30.	SRI T.VENKATESWASRLU Judge, Family Court-cum-IV Additional District and Sessions Judge, Vijayawada
31.	SRI SHAIK INTIAZ AHMED XIV Additional District and Sessions Judge-cum-Additional Family Court, Vijayawada-cum-VIII Additional M.S.J., Vijayawada.
32.	SMT. A.ANITHA Special Court for trial of Criminal Cases relating to elected MPs., and MLAs., of the State Andhra Pradesh, Vijayawada
33.	SRI G.BHUPAL REDDY Judge, Special Court for trial of disposal of Commercial Disputes, Vijayawada
34.	SRI K.V.RAMAKRISHNAIAH Secretary, District Legal Services Authority, Krishna at Machilipatnam.
35.	SRI M.S.KARIMULLA I Additional Chief Judicial Magistrate, Vijayawada
KURNOOL DISTRICT	
36.	SRI G.KABARDHI Principal District and Sessions Judge, Kurnool
37.	SMT. T.LEELAVATHI Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool.
38.	SMT. P.J.SUDHA II Additional District and Sessions Judge, Kurnool at Adoni
39.	SRI B.LEELA VENKATA SESHADRI Secretary, District Legal Services Authority, Kurnool.
40.	SMT. M.SAROJANAMMA Principal Civil Judge (Junior Division)-cum-Judicial Magistrate of First Class, Kurnool
NELLORE DISTRICT	
41.	SRI G.SRINIVAS Principal District and Sessions Judge, Nellore.
42.	SMT. NIKITHA R.VORA Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.

43.	SRI K.SRINIVASA RAO IV Additional District and Sessions Judge, Nellore
44.	SMT. K.VANI Secretary, District Legal Services Authority, Nellore.
45.	SRI P.BHARADWAJA I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Nellore, who is holding full additional charge of the post of Special Judicial Magistrate of First Class for trial of cases under A.P. Prohibition & Excise Act-cum-VIII Additional Civil Judge (Junior Division), Nellore.
PRAKASAM DISTRICT	
46.	SMT A.BHARATI Principal District and Sessions Judge, Prakasam at Ongole.
47.	SMT. G.DEENA Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole.
48.	SMT. T.RAJYA LAKSHMI I Additional District and Sessions Judge, Prakasam at Ongole.
49.	SRI SHAIK IBRAHIM SHARIF Secretary, District Legal Services Authority, Prakasam at Ongole.
50.	SRI M.BALAJI I Additional Civil Judge (Junior Division)-cum-I Additional Judicial Magistrate of First Class, Markapur
SRIKAKULAM DISTRICT	
51.	SRI JUNAID AHMED MOULANA Principal District and Sessions Judge, Srikakulam.
52.	SRI CH.VIVEK ANAND SRINIVAS Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam
53.	SRI KODURU KISHORE BABU VI Additional District and Sessions Judge, Sompeta.
54.	SRI K.HARI BABU Secretary, District Legal Services Authority, Srikakulam.
55.	SMT. K. MOHIDEEN ZAMRUTH BEGUM I Additional Civil Judge (Junior Division) (Juvenile Court), Srikakulam
VISAKHAPATNAM DISTRICT	
56.	SRI CHINNAMSETTY RAJU Principal District and Sessions Judge, Visakhapatnam.
57.	SMT. K.RADHA RATNAM Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam and who is also holding full additional charge of the post of Judge, Additional Family Court, Visakhapatnam.
58.	SRI ALAPATI GIRIDHAR Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam.
59.	SRI DABBIRU VIJAY GOUTAM Special Judge for trial and disposal of Commercial Disputes, Visakhapatnam.
60.	SRI R.SANYASI NAIDU Secretary, District Legal Services Authority, Visakhapatnam.

61.	SMT. K.SRUTHAVINDA VII Judicial Magistrate (Special Mobile Court) Visakhapatnam.
VIZIANAGARAM DISTRICT	
62.	SMT. M.BABITHA Principal District and Sessions Judge, Vizianagaram
63.	SMT. K.VIJAYA KALYANI Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram
64.	SRI B.APPALA SWAMY Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Vizianagaram
65.	SRI A.KRISHNA PRASAD Secretary, District Legal Services Authority, Vizianagaram.
66.	SRI M.S.H.R.TEJA CHAKRAVARTHY Additional Civil Judge (Junior Division) (Juvenile Court), Vizianagaram
WEST GODAVARI DISTRICT	
67.	SMT. S.SREE DEVI Principal District and Sessions Judge, West Godavari at Eluru
68.	SRI YEEDU SRINIVASA RAO Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru
69.	SRI B.LAKSHMI NARAYANA Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2021 (POCSO), Bhimavaram
70.	SRI K.RATNA PRASAD Secretary, District Legal Services Authority, West Godavari at Eluru.
71.	SMT. N.MARY Judicial Magistrate of First Class, Special Mobile Court, Eluru.

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the nominated Officers.

Further, the schedule of the said workshop will be intimated by the Andhra Pradesh Judicial Academy.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.

5. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

6. **THE PRINCIPAL DISTRICT JUDGES**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

7. **THE I ADDITIONAL DISTRICT JUDGES**

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.

8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District

9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.